

(b) the time by when and the phases in which the refinery is proposed to be set up there?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b) A Technoeconomic feasibility report on the development of the Khar-sang oil field in Arunachal Pradesh, including the possibility of setting up a mini refinery, has been submitted by Oil India Limited to the Government. This report is under examination.

Shifting of ONGC Headquarters from Dehra Dun to an Oil Producing Area

907. SHRI VITHALBHAI MOTIRAM PATEL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the headquarters of Oil and Natural Gas Commission is located in Dehradun even though no drop of crude oil is produced in that area; and

(b) whether Government will agree to shift the headquarters of Oil and Natural Gas Commission to an oil producing area in Gujarat or Assam if a demand to this effect is made?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) Yes, Sir.

(b) The Oil and Natural Gas Commission Headquarters need not necessarily be in an oil producing area. Regional Headquarters with adequate delegated powers exist in oil producing regions to take care of day to day problems for the control/management of the projects.

799 RS—5.

Advertisement Policy for newspapers

908. SHRI SHIVA CHANDRA JHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have formulated any new policy for giving advertisement to newspapers in view of the need for development of small newspapers;

(b) if so, what are the details thereof; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARIF MOHAMMED KHAN): (a) No, Sir.

(b) Does not arise.

(c) The present Advertisement Policy which came into effect from 1-10-1980 already contains policy guidelines for giving appropriate weightage/consideration to small and medium newspapers in the matter of release of Government advertisements consistent with fulfilling the primary objective of Government advertising, namely securing the widest possible coverage through newspapers, periodicals, etc. The implementation of this policy is reviewed from time to time with a view to ensuring *inter alia* that these policy guidelines are fully adhered to.

Proposal for including "Exhibition of Films" in Concurrent List

909. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to include the exhibition of films in the Concurrent List of the Constitution;

(b) if the answer to part (a) above be in the affirmative, whether the